

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/11545 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 6th December, 2024.

Sub:- **Earned Leave.**

Ref:- Letter No.DJB.I-11/2023-24/7092, dtd. 26.11.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **5 (five) earned leave w.e.f. 09.12.2024 to 13.12.2024** (prefixing 08.12.2024), **along with station leave permission, with the official vehicle, at own cost, from the evening of 07.12.2024 till the morning of 14.12.2024.** Further, you are to hand over the charge of your Court and Office to the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,

sdf

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/11546-11547 /A, dated , 06-12-24
Copy to-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
(Copy of duly filled in leave application in prescribed format is enclosed herewith).
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Shree